

(a) whether there has been an expansion of the administrative staff of the Malaria Institute, New Delhi since the Proclamation of Emergency;

(b) if so its details and the reasons therefor;

(c) whether there has been a corresponding, or any, expansion of the technical staff of the Institute; and

(d) if so, when?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). No administrative staff has been appointed at the Central Institute for Communicable Diseases (previously known as the Malaria Institute of India) since the Proclamation of Emergency. Seven Upper Division Clerks were, however, appointed a few days before the Proclamation. The posts were filled partly for meeting the existing shortage and partly to cope with the additional work resulting from Governments' decision to expand the activities of the Institute by converting it into Central Institute for Communicable Diseases.

A post of Lower Selection Grade Monitor was also filled in connection with the proposed installation of new telephone exchanges in the Institute.

(c) and (d). As a measure of economy in the present National Emergency it was decided not to fill all the posts sanctioned in connection with the scheme for conversion of the Malaria Institute of India into the Central Institute for Communicable Diseases. The question of utilising the existing officers in the Directorate General of Health Services in an ex-officio capacity in the various Divisions to be established in the Central Institute for Communicable Diseases is receiving attention. Only the minimum number of posts absolutely necessary will be filled as and when required.

12 hrs.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF DAMODAR VALLEY CORPORATION

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): Sir, I beg to lay on the Table a copy of the Budget Estimates of the Damodar Valley Corporation for the year 1963-64 under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948. [Placed in Library, see No. LT-944/63.]

ANNUAL REPORT OF DAMODAR VALLEY CORPORATION

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): Sir, I beg to lay on the Table a copy of Annual Report of the Damodar Valley Corporation and Audit Report for the year 1961-62 under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948. [Placed in Library, see No. LT-959/63.]

NOTIFICATION UNDER DEFENCE OF INDIA ACT

The Minister of Finance (Shri Morarji Desai): On behalf of my colleague, I beg to lay on the Table a copy of the Defence of India (Fourth Amendment) Rules, 1963 published in Notification No. G.S.R. 274 dated the 8th February 1963, under section 41 of the Defence of India Act, 1962. [Placed in Library see No. LT-960/63]

12.03½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am